

**National Company Law Tribunal
Allahabad Bench**

CP NO.12/2016

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 13.12.2017**

NAME OF THE COMPANY: AMPEE LABORATORIES INDIA LTD.

SECTION OF THE COMPANIES ACT: 391/394 of the Companies Act, 1956

<u>SL. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

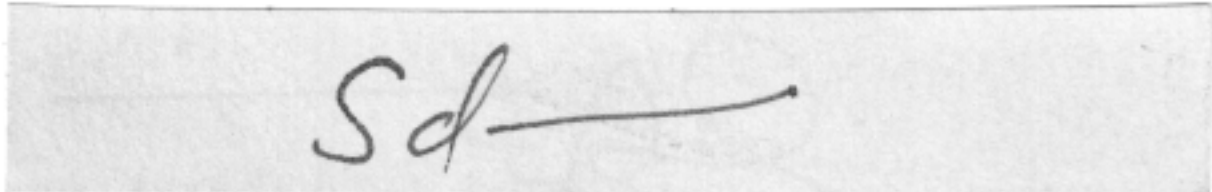
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Sh. Ankit Kumar Singh, PCS representing the petitioner company, certain information and clarification called for from the petitioner companies, which are necessary for disposal of the present case. Ld. PCS answered properly stating that the requisite clarification/supplementary affidavit is already filed by the petitioner company. Therefore, the case is fixed for the order.

The matter to be listed on 21st December, 2017 after lunch.

Dated:13.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


**H.P. Chaturvedi,
Member (Judicial)**